

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS**SPECIAL LEAVE PETITION (CIVIL) Diary No.36294/2019****(Arising out of impugned final judgment and order dated 23-10-2018 in WPS No. 5089/2018 passed by the High Court Of Chhatisgarh At Bilaspur)****UNION OF INDIA & ORS.****Petitioner(s)****VERSUS****SUDARSHAN DHARI & ORS.****Respondent(s)****(FOR ADMISSION and I.R. and IA No.163082/2019-CONDONATION OF DELAY IN FILING)****WITH****Diary No(s). 36303/2019 (IV-A)****(FOR ADMISSION and I.R. and IA No.165784/2019-CONDONATION OF DELAY IN FILING)****Date : 08-11-2019 This petition was called on for hearing today.****CORAM : HON'BLE MS. JUSTICE INDU MALHOTRA
HON'BLE MR. JUSTICE AJAY RASTOGI****For Petitioner(s) Mr. Sanjay Jain, ASG
Mr. R. Bala Subramanian, Sr. Adv.
Mr. Bharat Singh, Adv.
Mr. Apoorv Kurup, Adv.
Mr. Raj Bahadur Yadav, AOR****For Respondent(s)****UPON hearing the counsel the Court made the following
O R D E R****Delay condoned subject to payment of costs of Rs.30,000/-
(Rupees Thirty Thousand) to be deposited with the Supreme Court
Employees' Mutual Welfare Fund within four weeks.****Issue notice.****Tag alongwith SLP(C) No.30621/2011.****(RACHNA)
SENIOR PERSONAL ASSISTANT****(BEENA JOLLY)
BRANCH OFFICER**

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RECORD OF PROCEEDINGS

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UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

SUDARSHAN DHARI & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.163082/2019-CONDONATION OF DELAY IN FILING)

WITH

Diary No(s). 36303/2019 (IV-A)

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(RACHNA)
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)
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